

SPECIAL BENCH  
COURT - I

**O-225**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/181(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS VAIBHAV PARIWAR INDIA PROJECTS LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physical)**

Mr. S.K. Tiwari, Adv. : For ROC WB

**ORDER**

1. Ld. Counsel for the ROC WB present.
2. Ld. Counsel appearing for ROC WB submits hat the publication has been as directed.
3. Ld. Counsel seeks one weeks time to file the hard copy. Time is allowed
4. Post this matter on **23/06/2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**